

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.260 of 2015 & IA No. 417 of 2015 And Appeal No. 261 of 2015
& IA No. 418 of 2015

Dated : 25th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

A.No.260 of 2015 & IA No. 417 of 2015

National Aluminum Co. Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv. along
with Mr. Ghanshyam

Counsel for the Respondent(s) : Mr. G. Umapathy, Mr. Rutwik
Panda and Ms. Anshu Malik for R.1,
OERC

Mr. Parinay Deep Shah and
Ms. Ritika Singhal for R.2

A.No. 261 of 2015 & IA No. 418 of 2015

National Aluminum Co. Ltd. ... Appellant(s)
Versus
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Counsel for the Respondent(s) : Mr. G. Umapathy, Mr. Rutwik
Panda and Ms. Anshu Malik for R.1,
OERC

ORDER

The learned counsel for the appellant prays for and is granted two weeks time to file rejoinder Affidavit.

Post this appeal for hearing on **04th July, 2016**, when the other appeals, involving same issues, are fixed for hearing in this Bench.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt